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Date: 24/08/2025

Roopdeep Kaur Vs Gurjit Singh

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Sept. 29, 2023

Acts Referred: Hindu Marriage Act, 1955 â€" Section 13, 24

Code Of Criminal Procedure, 1973 â€" Section 125 Code Of Civil Procedure, 1908 â€" Section 24

Protection Of Women From Domestic Violence Act, 2005 â€" Section 12

Hon'ble Judges: Arvind Singh Sangwan, J

Bench: Single Bench

Advocate: Munish Raj Chaudhary

Final Decision: Dismissed

Judgement